

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4341

ANSWERED ON:02.05.2012

AVAILABILITY OF COAL

Biju Shri P. K.;Dhruvanarayana Shri R. ;Khaire Shri Chandrakant Bhaurao;Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of COAL be pleased to state:

(a) the country's estimated coal requirements for 2012-13;

(b) whether Coal India Limited would have to produce at least 64 million tonnes of coal additionally from this year and if so, the details thereof and the steps taken in this direction so far:

(c) the quantity of coal imported during the last three years in terms of percentage, country-wise and year-wise;

(d) the quantity of coal to be imported to meet the demand in terms of percentage during 2012-13;

(e) whether the Government proposes to abolish import duty on coal and if so, the details thereof;

(f) if not, the reasons therefor; and (g) the number of small scale units and the types of grade of coal given to these units and the name of the mines from where the same is given?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) As per Annual Plan 2012-13 of Ministry of Coal, the country's estimated requirement of coal as assessed by Planning Commission is 772.84 million tonnes.

(b) As against the Coal production at 435.84 million tonnes during 2011-12, CIL plans to produce 464.10 million tonnes during 2012-13 – an addition of 28.26 million tonnes. The additional production of 28.26 million tonnes will be mainly from MCL, CCL, NCL, SECL and from ECL.

Steps taken by CIL to increase production of coal are as under:-

i) Enhanced production through mechanization and modernization.

ii) Implementation of ongoing project in a time bound manner to achieve targeted production as per schedule.

iii) Efforts are being made by all the subsidiaries for obtaining EC/FC within the schedule time frame so that projects could be able to start production in time.

iv) All out efforts are being made by the subsidiaries with state Government agencies to acquire land for identified & expansion projects

(c): The quantity of imported coal in last three years in terms of percentage, Country-wise and year-wise are given in Annexure-I.

(d): As per the Annual Plan 2012-13 of Ministry of Coal the gap between demand & domestic availability of coal during 2012-13 is 148.44 million tonnes which is 19.21% of total demand. The gap may have to be met through imports. (e)&(f): As per the Union Budget for 2012-13, Government has proposed full exemption of basic customs duty along with concessional Countervailing Duty of 1% for steam coal for the period upto 31st March, 2014. (g): Small Scale units having annual requirement of less than 4200 tonnes per annum are getting coal of all grades through State nominated agencies from the available sources of the subsidiary coal companies of CIL. Such units having the requirement of more than 4200 tonnes per annum, which are having valid linkages from the subsidiary companies of CIL, are getting coal of different grades directly from these companies. In addition, all the small scale units can procure coal themselves through e-auction.